

1	2	3	4	5
10.	Bhatpara Leprosy Eradication Programme	2,38,050/-	61,763/- (for 95-96) 1,95,457/- (for 96-97)	0,65,153/-
11.	Gandhi Memorial Leprosy Foundation Balrampur Centre	2,10,572/-	1,26,072/- (for 95-96) 2,60,077/- (for 96-97)	0,44,995/-
12.	Hind Kusht Nivaran Sangh (Paschim Bangiya Shakha)	1,89,805/-	34,398/- (for 95-96) 1,12,942/- (for 96-97)	1,29,515/-
13.	Greater Calcutta Leprosy Treatment & Health Education Scheme (Behala Centre)	—	1,71,410/- (for 95-96)	—
14.	Greater Calcutta Leprosy Treatment & Health Education Scheme (Khidirpur Centre)	—	2,02,915/- (for 95-96) 1,64,962/- (for 96-97)	—
15.	Greater Calcutta Leprosy Treatment & Health Education Scheme (Khidirpur Centre)	—	—	0,54,988/-
16.	Jhargram Leprosy Project, Jhargram	—	3,01,110/- (for 95-96)	2,51,070/-
17.	Bankura Leprosy Control Programme Bankura	—	—	3,21,140/-

[English]

#### Financial Assistance from Foreign Institutions

2597. SHRI K. P. NAIDU :  
SHRI CHAMAN LAL GUPTA :  
SHRIMATI KAMAL RANI :  
SHRI ASHOK PRADHAN :  
SHRI RAVI SITARAM NAIK :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of such institutions which are getting financial assistance from abroad during the last three years, State-wise, Country-wise alongwith the details of its utilisation;

(b) the steps taken by the Government to monitor the activities of these Organisations;

(c) whether the Government have received any complaints regarding the misuse of this assistance by some of these Organisations;

(d) if so, whether any inquiry has been conducted in this regard;

(e) if so, the findings thereof; and

(f) if not, the reasons therefor?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) These details are contained in the Annual Report on the 'Receipt of foreign contribution by voluntary associations' for these years, copies of which are available in the Parliament Library. Details about the utilisation of the foreign contribution are, however, not maintained in a centrally compiled form.

(b) Associations granted prior permission/registration under the Foreign Contribution (Regulation) Act, 1976 are required to furnish to the Central Government intimation of the receipt and utilisation of foreign contribution received by them in each financial year, duly certified by a Chartered Accountant. The Central Government is also empowered under the Act to order an inspection of accounts or records/audit any books of accounts of such Associations.

(c) Yes, Sir. Such complaints are received from time to time.

(d) to (f) Such complaints, as and when received, are inquired into departmentally as well as by the CBI and appropriate action taken against the association concerned based on the results of the inquiry. This includes placing the association in the prior permission category, prohibiting it from receiving foreign contribution, freezing its bank account and prosecuting it in a court of law.

[Translation]

#### CBI Enquiry Against IPS

2598. SHRI SURENDRA PRASAD YADAV (JAHANABAD) : Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of IPS officers against whom CBI and vigilance enquiry is going on, State-wise?

THE MINISTER OF HOME AFFAIRS (SHRI L. K. ADVANI) : As per information available CBI enquiry is going on against 8 IPS officers and vigilance enquiry is going on against 123 IPS officers. The State-Cadre-wise break-up is given in the enclosed statement.

#### Statement

List of IPS Officers-State-Cadre-Wise Against Whom CBI/Vigilance Enquiry is Going On

Sl. No.	Cadre	CBI Enquiry	Vigilance Enquiry by Govt.
1	2	3	4
1.	Andhra Pradesh	Nil	7
2.	Assam-Maghalaya	Nil	10
3.	AGMU	Nil	Nil
4.	Bihar	Nil	9
5.	Gujarat	Nil	10
6.	Himachal Pradesh	Nil	1
7.	Haryana	Nil	6
8.	Jammu & Kashmir	Nil	Nil
9.	Kerala	Nil	11
10.	Karnataka	Nil	5
11.	Manipur-Tripura	1	3
12.	Madhya Pradesh	1	5
13.	Maharashtra	Nil	7

1	2	3	4
14.	Nagaland	Nil	Nil
15.	Orissa	1	9
16.	Punjab	2	4
17.	Rajasthan	Nil	4
18.	Sikkim	1	Nil
19.	Tamil Nadu	Nil	17
20.	Uttar Pradesh	2	10
21.	West Bengal	Nil	5
Total		8	123

[English]

#### Cadre Review in AIIMS

2599. SHRI UPENDRA NATH NAYAK : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the date on which the Cadre Review in AIIMS was notified in the Gazette;

(b) the date on which the Cadre Review in All India Medical Institute of Medical Sciences was implemented;

(c) whether it was circulated among the staff members; and

(d) if so, the details thereof and if not, the reason therefor?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) and (b) In the Institute, Cadre Review Report in respect of Group 'B', 'C' and 'D' employees with some posts of Group 'A' was implemented w.e.f. 1.4.1984 and for remaining Group 'A' non-faculty posts w.e.f. 1.3.1992 with the approval of the competent authority.

(c) and (d) During the formulation of the Cadre Review Report, various categories of staff, recognised unions and associations and Head of the Departments were consulted for rationalisation of categories and cadres.

#### Registration Fees for Booking Gas Connections

2600. SHRI GEORGE EDEN : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether in the absence of registration fee for booking of cooking gas, the gas agencies play havoc